

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

9. IA/82/2023  
CP/384(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SHRI KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.05.2023**.

NAME OF THE PARTIES: SHASHIKANT NENSHI GANGAR  
VS

LIBOX CHEM (INDIA) PRIVATE LIMITED

SECTION : Sec. 241(1), Sec. 242(4) of the Companies Act 2013

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**ORDER**

Mr. Nirav Shah, Ld. Counsel appearing for the Applicant, Ms. Mitali Bhatt  
i/b Mr. Ayush Rajani/AKR Advisors , Ld. Counsels appearing for  
Administrator of Respondent No.1 and Ms. Simran Kasat, Ld. Counsel  
appearing for the Respondent No. 2 are present through virtual hearing.

At the request of the parties, the matter is adjourned to 21.06.2023.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)